

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

CONTEMPT PETITION NO.01 OF 2019 IN
APPEAL NO. 246 OF 2018 &
IA NOS. 1324 & 1603 OF 2019

Dated: 9th September, 2019

In the matter of:

DB Power Limited

Versus

.... Appellant(s)

TANGEDCO &Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **11.09.2019**.

Court Master

Pr/js